

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1937
ANSWERED ON:03.08.2000
FIRING INCIDENTS IN COURTS
JAIBHAN SINGH PAWAYA;SHEELA GAUTAM

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether incidents of firing in the courts oftently occur in the absence of adequate security arrangements;
- (b) if so, the details thereof and the number of persons killed in these incidents during the last three years and till date, State-wise; and
- (c) the steps taken by the Government to improve security arrangements in the courts?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND THE MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY):

(a) to (c) Maintenance of law and order in the courts is the responsibility of the State Governments. Accordingly, the information has been sought from the State Governments and the same will be laid on the Table of the House.